

(b) what are the plan and time schedule for restructuring of these mills?

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): (a) BIFR approved a rehabilitation and revival plan for 53 out of the total of 119 mills of NTC in the year 2002. The Memorandum of Understanding (Mou) signed between union of viable mills and mill managements envisaged implementation of the rehabilitation scheme within a period of 2 years through sale of assets.

(b) As per the approved plan 65 mills have been closed and the surplus employees have opted MVRs (Modified VRS). Due to lower realization from sale of assets, the revival plan could not be implemented within the stipulated time *i.e.* two years. The Ministry of Textiles has extended implementation period of restructuring plan for another one year *i.e.* upto March, 2005. The process of sale of assets is in progress.

Textiles mills in Nagaland

879. SHRIT. R.ZEUANG: Will the Minister of TEXTILES be pleased to state:

(a) what is the total number of textiles mills in the State of Nagaland on 30th June, 2004;

(b) the performance of these mills during the last three years;

(c) the details of textiles mills run by the private sector, cooperative sector and Government sector, sector-wise, in the State;

(d) the details of sick/closed mills out of them; and

(e) the steps being taken by Government in this regard?

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): (a) There is no cotton/man made fibre/exclusive weaving/woolen mill registered in the State of Nagaland.

(b) to (e) Do not arise.

Pay package for NTC mills staff

880. SHRI K. CHANDRAN PILLAI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is aware of the recent judgement of the Hon'ble Supreme Court regarding the pay package of the NTC mills staff;